

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA  
REJUVENATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4779**  
ANSWERED ON 31.03.2022

**DESILTING OF DVC DAM**

4779. SHRI KALYAN BANERJEE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has approved a grant of Rs.130 crore for de-silting/dredging of Damodar Valley Corporation (DVC) dams;
- (b) if so, the details thereof;
- (c) the details of the report of the Damodar Valley Reservoir Regulation Committee (DVRRC) on increasing of water holding capacity; and
- (d) the details of the status of de-silting/dredging of the DVC dams?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

**(a) & (b)** As informed by the Damodar Valley Corporation (DVC), no grant has been approved for de-siltation / dredging of DVC dams.

**(c)** Damodar Valley Reservoir Regulation Committee (DVRRC) has been constituted for efficient operation of DVC dams through a unified control of the dams in Damodar-Barakar River system. It also undertakes review of guidelines and also undertakes technical studies on reservoir operation, as and when considered necessary for efficient operation of reservoirs. As informed by the DVC, the matter of increasing water holding capacity does not come under the purview of DVRRC.

**(d)** DVC had initiated a proposal for de-siltation of Panchet Reservoir in the year 2012, which was later dropped due to non-viability and associated problems of disposal of excavated earth and high cost of repeated de-siltation.

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